

Water Blockage in Greater Kailash-I

1857. SHRI SOMJIBHAI DAMOR : Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state :

(a) whether the Government are aware that the residents of Greater Kailash-I, particularly Blocks 'B' and 'N' have to face huge financial losses because of rainy water flooding their houses;

(b) if so, whether any representation from the residents Welfare Associations regarding survey of the area has been received; and

(c) if so, the steps proposed to be taken to redress the grievances of the residents and provide proper civic amenities in the area?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (SHRI BANDARU DATTATREYA) : (a) MCD has reported that underground storm water drainage do exist in the area and no such instance of flooding have been noticed during the rainy season.

(b) Yes, Sir.

(c) During the inspection of the area, the residents demanded replacement of the drainage system which would involve substantial amount of investment and is not possible at present due to paucity of funds. However, MCD is keeping the drainage system functional by doing regular cleaning of drain, Bell Mouths, etc.

Expansion and Upgradation of Technology in Hubli Railway Workshop

1858. SHRI B.M. MENSINKAI : Will the Minister of RAILWAYS be pleased to state :

(a) whether there is any proposal for the expansion and upgradation of technology in Hubli Railway workshop (SCR); and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) and (b) The workshop is being converted for overhauling of broad gauge (BG) coaches. The workshop was previously dealing with overhauling of metre gauge (MG) coaches and wagons. Modern machinery and plants are being inducted to replace overaged and obsolete machinery and plants as part of the conversion. BG coach periodic

overhaul (POH) capacity is to be built up in two stages (1st stage for 150 units and 11nd stage for augmentation from 150 units to 190 units). The workshop is presently carrying out POH of BG coaches @ 120 units per month.

[Translation]

Salaries to DRDA Workers

1859. SHRI SHAILENDRA KUMAR : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) whether amount of salaries etc. of the employees of DRDA are provided by the Union Government;

(b) if so, whether they are entitled for the facilities as are admissible to the Central Government employees;

(c) whether new pay-scales have been given to the officers/employees of DRDA;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI BABAGOUDA PATIL) : (a) to (e) DRDAs are registered societies constituted by the State Government under the Registration of Societies Act, 1860. Their employees are the employees of the Society. They are not the employees of the Government of India. DRDAs have their own Governing Bodies and bye-laws for day to day administration/governance. Being registered societies, the service conditions of their employees are to be framed by the concerned DRDAs in accordance with the bye-laws, with the concurrence of the State Government and subject to availability of funds to meet the administrative expenses. For meeting the administrative expenditure, the DRDAs are allowed to utilize certain percentage of allocation under each scheme, which is shared by the Central Government and the State Government. There is no separate provision to meet such expenditure other than the prescribed ceilings under the programmes.

[English]

Water Supply in Andhra Pradesh

1860. SHRI K. YERRANNAIDU :
DR. T. SUBBARAMI REDDY :

Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state :

(a) whether Union Government have sanctioned funds for improving water supply in Hyderabad and Secunderabad in Andhra Pradesh;